

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2510

ANSWERED ON:16.12.2004

IRREGULARITIES IN RESPECT OF LAND CONSTRUCTION

Bisen Shri Gauri Shankar Chaturbhuj;Koli Shri Ramswaroop;Paswan Shri Sukdeo

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) the total number of complaints received by the Government against the junior and senior officers of H.P.C.L. about the irregularities in respect of land construction and operation of jubilee, COCO and retail outlets during the last three years; and

(b) the action taken by the Government on these complaints?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a): During the last three years, 8 complaints were received against officers of Hindustan Petroleum Corporation Limited (HPCL) about irregularities in respect of land construction and the operation of Jubilee, COCO and Retail Outlets (ROs). These were investigated by HPCL.

(b): After investigation, no irregularities could be established in respect of these complaints.